

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/000420/2019

DATED THIS THE 31ST DAY OF JANUARY, 2020

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**
HON'BLE SHRI C.V.SANKAR ...**MEMBER(A)**

Smt H.V. Shantha,
Aged about 45 years,
W/o Late H. Gangadharaiah,
Ex- Poultry Attendant,
Central Poultry Development Organisation
Hesaraghatta, Bangaore-560 088,
Residing at old No.250 & New No.432,
Behind Chikkabahjane Mane Road,
Hessaragatta Village & Hobli
Hesaraghatta, Bangaore-560 088.Applicant.

(By Advocate K. Sreeram)

Vs.

1.The Union of India,
Represented by the Secretary
Ministry of Agriculture,
Department of Animal Husbandry,
Dairying and Fishery,
Krishi Bhavan,
New Delhi-110 001.

2. The Director,
Central Poultry Development Organisation
Government of India,
Ministry of Agriculture,
Department of Dairying and Fisheries,
Hesaraghatta, Bangaore-560 088.Respondents

(By Standing Counsel Shri K. Dilip Kumar for Respondents)

O R D E R (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

We heard the matter in great detail relating to the relief claimed for the pension, which the department now claims that the amount received by the applicant under the new pension scheme has to be returned. She had apparently written to the department on 17.09.2018 itself seeking instructions on how to repay it and to whom to repay it. Apparently the department has not given any reply to this letter.

2. Therefore, we will direct Respondent No.2 to accept this amount from the applicant within the next one month. One month later, the applicant will be considered for compassionate appointment under the relevant rules. OA allowed as above. Appropriate orders may be passed by the concerned authority within 2 months next. No order as to costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/420/2019

Annexure A1 : Copy of order in OA.750 & 769 to 771/2004 dated 10.08.2005.

Annexure A2 : Copy of OM dated 05.02.2007.

Annexure A3 : Copy of Report to Duty dated 05.02.2007.

Annexure A4 : Copy of Pension letter dated 06.03.2007.

Annexure A5 : Copy of Death Certificate dated 17.04.2013.

Annexure A6 : Copy of order in OA.934/2004 dated 18.12.2018.

Annexure A7 : Copy of representation dated 25.07.2014.

Annexure A8 : Copy of Office order dated 21.06.2018.

Annexure A9 : Copy of representation dated 25.06.2018.

Annexures referred to by the Respondents in the Reply

Annexure R1 : Copy of letter dated 08.05.2019.

Annexure R2 : Copy of letter dated 13.02.2019.

Annexure R3 : Copy of letter dated 03.01.2019.

Annexure R4 : Copy of letter dated 05.2019.
